

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.130**

IA-1622/2021 IA-1626/2021 IA-1637/2021 IA-1675/2021 IA-1772/2021  
In  
IB-236(ND)/2020

**IN THE MATTER OF:**  
LIC Housing Finance Limited  
**Vs.**  
K V Developers Private Limited

...FINANCIAL CREDITOR  
.....CORPORATE DEBTOR

**SECTION**  
U/s 7 IBC code 2016

**Order delivered on 08.07.2021**

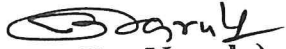
**CORAM:**  
SHRI P.S.N. PRASAD  
MEMBER (JUDICIAL)  
SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)

**PRESENT:**  
For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.08.2021.

  
(Madhu Narula)  
Court Officer